

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**REVISED CAUSE LIST OF A BENCH FOR 03-DECEMBER-2024 (TUESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID-GNG-ECRB-ZSA

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 24/KOL/2024	2013	[A] LAKHOTIA TRANSPORT CO. PRIVATE LIMITED	
2	CO 25/KOL/2024	2015	[A] LAKHOTIA TRANSPORT CO. PRIVATE LIMITED	
3	ITA 1225/KOL/2023	2017-18	[A] SIMA DHARA	
4	ITA 1318/KOL/2023	1993-94	[A] ITC LIMITED, KOLKATA.	
5	ITA 1325/KOL/2023	2014-15	[A] ASHOK KUMAR MAITI	
6	ITA 1343/KOL/2023	1992-93	[A] ITC LIMITED	
7	ITA 744/KOL/2024	1993-1994	[D] ITC LIMITED	
8	ITA 745/KOL/2024	1992-1993	[D] ITC LIMITED	
9	ITA 1287/KOL/2024	2011-2012	[A] M/S. VAACHI INTERNATIONAL PVT. LTD.	
10	ITA 1296/KOL/2024	2013-2014	[A] TECHNA INFRASTRUCTURE PVT. LTD.	
11	ITA 1540/KOL/2024	2013-14	[D] VINOD NIRMAN PRIVATE LIMITED	
12	ITA 1614/KOL/2024	2010-2011	[A] M/S. MUKESH LIFESTYLE PVT. LTD.	
13	ITA 1698/KOL/2024	2013	[D] LAKHOTIA TRANSPORT CO. PRIVATE LIMITED	
14	ITA 1699/KOL/2024	2015	[D] LAKHOTIA TRANSPORT CO. PRIVATE LIMITED	
15	ITA 1886/KOL/2024	2015-2016	[A] RAIGANJ CENTRAL CO-OPERATIVE BANK LTD.	
16	ITA 1887/KOL/2024	2017-2018	[A] RAIGANJ CENTRAL CO-OPERATIVE BANK LTD.	
17	ITA 1923/KOL/2024	2014-2015	[A] RAIGANJ CENTRAL CO-OPERATIVE BANK LTD.	
18	ITA 1924/KOL/2024	2014-2015	[A] RAJIV OHRI	
19	ITA 2082/KOL/2024	2015-2016	[A] VINAYAK OIL & FACTS PVT. LTD.	
20	CO 44/KOL/2024	2013-14	[A] VINOD NIRMAN PRIVATE LIMITED	

[Signature]
Assistant Registrar
02-Dec-2024